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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4096/2023 & CM APPL. 15928/2023

AISHWARYA MUNJAL & ANR.Petitioners

Through: Mr. Akhil Sibal, Sr. Adv. with Mr. Rishi Agrawala, Ms. Ranjana Gavai, Ms. Vasudha Sen, Mr. Parminder Singh, Mr. Vineet Wadhwa and Mr. Abhay Agnihotri, Advs.

versus

RESERVE BANK OF INDIA & ANR.Respondents

Through: Ms. Tanya Chowdhary, Adv. for R-1. Mr. Abhinav Mukhi and Ms. Manisha Arora, Advs. for R-2.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

29.08.2025

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1. Ms. Tanya Chowdhary, learned counsel appearing on behalf of respondent no.1/RBI prays for a passover.
2. It is already 3:30 PM and owing to Board position, passover is not possible at this point of time.
3. In view of the above, re-notify on 12.09.2025 in top five matters.

VIKAS MAHAJAN, J

AUGUST 29, 2025

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